

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-312
IB-2236/ND/2019

IN THE MATTER OF:

Sudhir Kumar

....Applicant

Vs.

AIMS RG Angel Promoters Pvt Ltd

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Adv. Achint Singh Gyani & Adv. Amit Aggarwal

ORDER

Ld. Counsels for both the parties have put in appearance. Ld. Counsel for the petitioner states that he has filed rejoinder through e-filing and is also filing the same with the registry within the course of the day. Ld. Counsel of the petitioner undertakes to serve a copy of the rejoinder to the Ld. Counsel of the respondent during the course of the day. List for final arguments on 18.11.2019.

Sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

CG